

से कहा कि वे उनके द्वारा प्रदान की गई राहत का शत प्रतिशत सत्यापन करें और अपात्र ऋणकर्त्ताओं से संबंधित दावों को छोड़कर संशोधित दावों को प्रस्तुत करें। सहकारी समितियों से दावों का अंतिम विवरण प्राप्त होने के पश्चात् राष्ट्रीय कृषि एवं ग्रामीण विकास बैंक द्वारा और राशि का भुगतान किए जाने पर विचार किया जाएगा।

#### Video News Magazines Producers in India

\*110. SHRI JAGIR SINGH DARD :  
DR. SHRIKANT RAMCHANDRA  
JIOHKAR :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what is the number of video news magazines producers in India, alongwith the names of their products; and

(b) what is their total monthly and annual production and sales during the last year ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) and (b) The production of films (which term includes video films) is largely in the private sector and Government have no control as such thereon. However, films intended for public exhibition in India are required to be certified by the Central Board of Film Certification. During 1992 (upto September), 21 producers of video news magazines presented their products to the Board for certification. The names of their products are given below :—

1. (i) Business Plus
- (ii) Bollywood Plus
- (iii) People Plus
2. Shammi Kapoor Presents Manoranjan
3. Karwan
4. (i) Leheron
- (ii) Variety
5. Jhankar Video
6. Music Track.

7. Film Track
8. Cinemag
9. Newstrack
10. Kalchakra
11. Indiaview
12. Eyewitness
13. Indra Dhanush
14. Sports Channel
15. Vision Point
16. United Video Channel
17. Delhi Diary
18. Tamil Nadu Government Video News magazine
19. Poomalai Video News Magazine
20. Darshan
21. Janani Video

As the production of films (including video news magazines) is in the private sector, the Central Board of Film Certification comes in the picture only for purposes of certification for public exhibition. It is not, therefore, maintaining any statistics regarding monthly and annual production and sales of the films it certifies.

#### Steps to bring P.S.U. bonds into trading and circulation

\*111. SHRI TRILOKI NATH CHATURVEDI :

DR. MURLI MANOHAR JOSHI :

Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news item published in the 'Economic Times' of the 5th September, 1992 under the caption 'Banks Stuck' with tainted PSU bonds; and

(b) if so, what is the value of such PSU bonds, and what action has been taken by Government to bring the bonds in trading and circulation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) Yes, Sir.